GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 193 TO BE ANSWERED ON 21.07.2025

Green Credit Scheme

193. SHRI PARSHOTTAMBHAI RUPALA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has announced any special scheme of Green Credit and if so, the details thereof;
- (b) whether the horticulture is also entitled along with sustainable farming under the said Scheme and if so, the details thereof; and
- (c) the details of projects sanctioned including the progress achieved in this regard in the State of Gujarat so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (c) The Central Government has notified Green Credit Rules, 2023 on 12th October 2023 under the Environment (Protection) Act, 1986 to encourage voluntary environmental positive actions resulting in issuance of Green Credits. To begin with, voluntary tree plantation/eco-restoration is envisaged on degraded land under the control and management of Forest Departments. The Ministry published Notification for methodology for calculation of green credit in respect of tree plantation on 22nd February 2024.

As per the notification, plantation/eco-restoration is to be undertaken on degraded land parcels under the control and management of Forest Departments. GCP envisages to encourage entities to generate green credits through undertaking plantation/eco-restoration. State Forest Department will undertake plantation/eco-restoration on land parcels selected by entities. The green credits will be generated on completion of plantation/eco-restoration within a period of two years.

Under the Green Credit Programme, 17 State Forest Departments are participating as implementing agencies, and have registered 57,986 hectares of degraded land, of which 1811 hectares of degraded land has been registered in Gujarat.